<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Wednesday, 30th April 2025 in Court Room No. 13 at 2.30 p.m. :**

The Larger Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge, the Hon'ble Shri Justice Sandeep V. Marne and Hon'ble Shri Justice Ashwin D. Bhobe will take up the following matter, as per the board to be notified separately.

APPELLATE SIDE

WRIT PETITION NO.5180 of 2022

Arvind Balaji Walvekar Petitioner V/s. The State of Maharashtra and Ors. Respondents WITH WRIT PETITION NO.5798 OF 2023

Nilesh Prakashrao More Petitioner V/s. The State of Maharashtra and Ors. Respondents

Dated this 29th day of April, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.